

Commonwealthland Parliament

Notice for Question

Place _____
Date _____

From

_____ MP

To

The Secretary,
Commonwealthland Parliament

Sir,

Under the Rules of Procedure and Conduct of Business in the Commonwealthland Parliament I give notice of the following Question to be answered on _____:

Will the Minister of _____ be pleased to state

a)

b)

c)

d)

Yours faithfully,

Member,
Commonwealthland Parliament